IN THE SUPREME COURT OF INDIA

CIVIL ORIGINAL JURISDICTION

Transfer Petition(s)(Civil) No. 289/2019

NASEEMA KHAN

Petitioner

VERSUS

RAHUL SINGH

Respondent

<u>O R D E R</u>

Learned counsel appearing for the petitioner states that he has instructions to withdraw the Transfer Petition.

Accordingly, the Transfer Petition is dismissed as withdrawn.

.....J. [ABHAY S. OKA]

NEW DELHI; February 25,2022